

NOTICE FOR AWARD OF TENDER

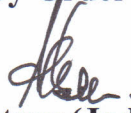
Notice No. XXXIV-44/2017 - 543 Date: 15.01.2018

It is notified to all concerned that the Tender Contract for Supply, Installation and Testing of 509 Number of Display Board Monitors with Thin Clients and 509 Number of Extra Monitors with splitters for the 509 Court Rooms across the State under eCourts Project Phase-II, pertaining to Tender Notice No. XXXIV-44/2017-5758, Dated: 24.05.2017, published in the eProcurement portal of the Government of Odisha is hereby awarded to **M/s Addsoft Technologies Pvt. Ltd., Cuttack.**

The authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Purchase Order duly signed by the **Registrar (Judicial)**, the Tender Inviting Authority, to ascertain further course of action.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage of the Contract in the interest of Justice and sound Administration.

By Order


Registrar (Judicial)
High court of Orissa